

States is not coming. Therefore, we are thinking of some alternative source particularly indigenous sources wherefrom we could supply fuel for the Tarapur Plant.

श्री राम बिलास पासवान : दूसरा सवाल अध्यक्ष जी मेरा है कि क्या यह मही है कि फ़ास्ट ब्रीडर तकनीक से बिजली उत्पादन बहुत सस्ता पड़ता है? यदि हां, तो भारत सरकार ने इस सम्बन्ध में अभी तक क्या कदम उठाये हैं? स्वतंत्र परमाणु विकास नीति बनायी जाय और सौर ऊर्जा आयोग की स्थापना के सम्बन्ध में सरकार ने जो एक नीति अपनायी थी उसमें अभी तक क्या विकास हुआ है, प्रगति हुई है?

SHRI J. B. PATNAIK: As far as development of atomic energy is concerned, the intention of the Government is that this should constitute an important component of the production of energy in this country. Therefore, we have got an ambitious plan for the production of atomic energy in this country and by the end of the century we would produce about 8,000 to 10,000 MWe of atomic energy. For this purpose, we are not depending on the foreign sources of uranium, we have got natural uranium in this country and we are developing it for the purpose.

WRITTEN ANSWERS TO QUESTIONS

Reservations for SC and ST Office Bearers of Local Bodies

*41. SHRI PASALA PENCHALAIHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any State Government has introduced reservations for office bearers of local Bodies (Panchayat Raj and Municipalities) for Scheduled Castes and Scheduled Tribes;

(b) if so, what are the States;

(c) whether Government have issued directions to other States to implement reservations; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The required information is being collected from all the State Governments.

Disturbances in Assam

*44. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who lost their lives during the last 3 months due to disturbances in Assam;

(b) the number of persons rendered homeless; and

(c) the number of incidents of violence and arson that took place during the same time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBALAH): (a) to (c). According to information furnished by the Government of Assam, during the period from October 1979 upto 20th January, 1980, 201 incidents of violence and arson have taken place in Assam and 69 persons have lost their lives. According to available information, over 15,000 people are estimated to have been rendered homeless in Kamrup District.

Expenditure incurred on Commissions

*45. SHRIMATI KRISHNA SAHI: SURI V. N. GADGIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total expenditure incurred so far on the various Commissions appointed by the Janata Party Government during their regime;

(b) the total amount of fee paid to Government pleaders appointed for these Commissions; and